

**Mr. Deputy-Speaker:** Holidays in a year?

**Dr. Katju:** Are you enquiring about the holidays in a High Court or are you enquiring about the leave?

**Shri Sinhasan Singh:** The number of holidays.

**Dr. Katju:** Holidays are the usual holidays which are open to public servants, in addition to...

**Dr. N. B. Khare:** Sir, he is carrying on a dialogue. He should address the Chair.

**Dr. Katju:** I stand corrected by the hon. elder Member.

**Dr. N. B. Khare:** Thank you.

**Dr. Katju:** I was saying that the number of holidays is more or less the same as enjoyed in public offices except that there is a long vacation which has got a history behind it.

**Shri P. T. Chacko:** May I know, Sir whether the insistence on the quantity of work done by courts has resulted in lowering of the quality of work done?

**Shri Namblar:** May I know, Sir, whether the increase in the work of High Courts is due to the increase in illegal detention?

**Mr. Deputy-Speaker:** This has been asked.

**Pandit Munishwar Datt Upadhyay rose—**

**Mr. Deputy-Speaker:** Next question.

#### HYDROGRAPHIC SURVEY

\*1108. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) whether Government propose to establish a hydrographic survey office in India in the near future;

(b) if so, where and when; and

(c) whether the plans and estimates for this office have been worked out?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes.

(b) It is intended to establish the Hydrographic Office in Dehra Dun, by the end of 1953 subject to buildings, equipment and trained personnel becoming available by then.

(c) Yes.

**Shri S. C. Samanta:** May I know, Sir, whether the Marine Survey Wing of the Defence Ministry will have to

be expanded when this work will be taken up?

**Sardar Majithia:** It is obvious, Sir, that we will have to extend it to some extent.

**Shri S. C. Samanta:** May I know, Sir, how hydrographic survey is at present conducted and how many charts are produced every year?

**Sardar Majithia:** This process is a continuous process, Sir, and it has been going on for the last 100 years, and charts are continuously being corrected, as a result of this survey.

**Shri S. C. Samanta:** My question is, how it is conducted and with whose help it is conducted?

**Sardar Majithia:** As the hon. Member himself said, Sir, it is being conducted under the Defence Department (Marine Survey).

**Shri S. C. Samanta:** Is it not a fact that the help of the British Admiralty is sought every now and then?

**Sardar Majithia:** Due to the shortage of equipment, which is going to be remedied as a result of this expanded scheme, we have to get our charts made in U.K.

**Shri S. C. Samanta:** May I know, Sir, whether we have any Indian minesweeper which may be transformed into a survey ship?

**Sardar Majithia:** That has already been done, Sir.

#### SWEEPERS IN CANTONMENT BOARDS

\*1109. **Shri Balmiki:** Will the Minister of Defence be pleased to state how far sweepers employed by Cantonment Boards enjoy the benefit of provident-fund, oldage-pension, gratuity, sick leave and facilities allowed for Class IV servants?

**The Deputy Minister of Defence (Sardar Majithia):** Sweepers who draw a salary of Rs. 20 p.m. or more, are permitted, at the discretion of the Cantonment Board, to subscribe to the contributory provident fund. No oldage-pension is admissible. Those who do not subscribe to the provident fund are eligible to a gratuity on retirement. Leave, including sick leave, is admissible as in the case of Class IV Government servants. They are also allowed other facilities to which other Class IV servants are ordinarily entitled.